

NOTIFICATION

In exercise of the powers conferred under the sub-section (1) of Section 42 of the Reserve Bank of India Act, 1934 and in supersession of its notification DBOD.No.Ret.BC.90/12.01.001/2005-2006 dated June 22, 2006, the Reserve Bank of India hereby specifies that the average Cash Reserve Ratio (CRR) required to be maintained by Scheduled Commercial Banks shall, from effective dates mentioned below, be as indicated thereagainst.

Effective date (i.e., the Fortnight beginning from)	CRR on net demand and Time liabilities (per cent)
December 23, 2006	5.25
January 06, 2007	5.50

(Anand Sinha)
Executive Director